NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 74(ND)08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: Sh. Satya Prakash Singh & Ors. V/s. M/s. Ramprastha Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Virender Granda, Sr. Adv.

2. Mr. Tarun Mehta, Adv.

3. Ms. Shelly Khanna, Adv.

4. Mr. Krishan Lal, Palv.

5. K. Giri Adv.

8. Reprondents

8. Petitib. No. 7

ORDER

Re-notify this case on 23.09.2016.

(Ina Malhotra) Member Judicial